

(3)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sree krishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Preetini S. Arasu
for Rajgopal & Raghunathan
Advocates

Counsel for Resp Party -

2. M. RASHAN ARIF
for HARISHANKAR MANT

PETITIONER

H. Raghunathan

ORDER

Counsel representing both the parties are present. Counsel for the Petitioner filed rejoinder; the copy of the same is furnished to the other side. Pleadings are complete. Matter is posted for final submissions. At request, time is enlarged. Put up on 09.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)